

15.43 1/2 hrs

PRESS AND REGISTRATION OF BOOKS*
(AMENDMENT) BILL

(Insertion of new section 3A)

[English]

SHRI CHITTA BASU (BARASAT): I beg to move for leave to introduce a Bill further to amend the Press and Registration of Books Act, 1867.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Press and Registration of Books Act, 1867."

The motion was adopted

SHRI CHITTA BASU : I introduce the Bill.

15.44 hrs

ADVOCATES (AMENDMENT) BILL*

(Amendment of section 24)

[English]

SHRI CHITTA BASU (BARASAT): I beg to move for leave to introduce a Bill further to amend the Advocates Act, 1961.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Advocates Act, 1961."

The motion was adopted

SHRI CHITTA BASU : I introduce the Bill.

15.44 1/2 hrs

PROHIBITION OF PUBLICATION OF PRE-ELECTION
SURVEY BILL*

[English]

SHRI MOHAN SINGH (Deoria) : I beg to move for leave to introduce a Bill to prevent pre-election survey.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill to prevent pre-election survey."

The motion was adopted

SHRI MOHAN SINGH (Deoria) : I introduce the Bill.

15.45 hrs

STATES REORGANISATION COMMISSION BILL*

[English]

SHRI MOHAN SINGH (DEORIA): I beg to move for leave to introduce a Bill to provide for the constitution of a States Reorganisation Commission for recommending reorganisation of the State of India.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a States Reorganisation Commission for recommending reorganisation of the States of

India."

The motion was adopted

SHRI MOHAN SINGH (Deoria) : I introduce the Bill.

15.45 1/2 hrs

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new article 237A)

[English]

SHRI MOHAN SINGH (Deoria) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI MOHAN SINGH (Deoria) : I introduce the Bill.

15.46 hrs

PASSPORTS (AMENDMENT) BILL

(Amendment of section 5)

[English]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to move for leave to introduce a Bill further to amend the Passport Act, 1967.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Passports Act, 1967."

The motion was adopted

SHRI RAMESH CHENNITHALA : I introduce the Bill.

15.47 hrs

PREVENTION OF FOOD ADULTERATION
(AMENDMENT) BILL*

(Amendment of section 2 and 12)

[English]

SHRI RAMESH CHENNITHALA (KOTTAYAM): I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. DEPUTY-SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

The motion was adopted

SHRI RAMESH CHENNITHALA : I introduce the Bill.

15.47 1/2 hrs

HANDICAPPED PERSONS (SPECIAL BENEFITS)
BILL*

[English]

SHRI RAMESH CHENNITHALA (KOTTAYAM): I beg to move for leave to introduce a Bill to provide for special